

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).27476/2012

TEJINDER SINGH

Petitioner(s)

VERSUS

STATE OF HARYANA AND ORS

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 30760 of 2012  
(With office report)

Date: 31/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mrs.Rekha Palli,Adv.

Mr. Deepak Goel

For Respondent(s)

Mr.Ambuj Agarwal,adv.  
Ms. Anubha Agrawal,Adv.

Mr.Govind Goel,adv.  
Dr. Kailash Chand

Ms.Nupur Choudhary,  
Mr.Ramesh Kumar,adv.  
Mr.Kamal Mohan Gupta,adv.

UPON hearing counsel the Court made the following  
O R D E R

Await return of notice of the unserved respondents.  
List the matter on 20.09.2013.

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| (Sunil Thomas)  
| Registrar

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